NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

39. CP(IB)-1349(MB)/2020

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.02.2021**

NAME OF THE PARTIES: BBM Acoustic India Pvt Ltd
V/s
Man Energy Solutions India Private Ltd

SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to**22.03.2021.**

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

SVR